

(a) and (b). In Uttar Kashi, Pithoragarh and Chamoli Districts, schemes for the welfare of backward classes including Harijans are being implemented through the Districts Magistrates concerned. It is proposed to post one Harijans Welfare Officer in each District from the financial year 1972-73.

Propagation of Sanskrit

1791. SHRI BANAMALI PATNAIK ; Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the steps taken for propagation of Sanskrit in the country during the last three years ;

(b) the results achieved so far ; and

(c) the further steps envisaged in this direction ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) :

(a) to (c). During the last three years some of the important steps taken by the Ministry of Education and Social Welfare for the propagation and development of Sanskrit are stated below :—

1. A broad-based Kendriya Sanskrit Parishad has replaced the former Central Sanskrit Board with effect from the 1st January, 1970. All the State Governments, leading Sanskrit organisations and eminent Sanskrit Scholars are represented on the Parishad. The Parishad advises the Government on all aspects of propagation and development of Sanskrit.
2. In pursuance of the recommendations of the Parishad, an autonomous organisation—Rashtriya Sanskrit Sansthan—was established in October, 1970. This Sansthan has taken over the administration of the two Kendriya Sanskrit Vidyapeethas at Tirupati and Delhi and has also established three other Vidyapeethas at Jammu, Allahabad and Puri. These Vidyapeethas are academic institutions and have drawn up a syllabus which enables students studying in Vidyapeethas to learn Sanskrit in

traditional system and also get acquainted with modern subjects. Research fellowships are also offered by these institutions in different subjects.

3. Ministry of Education and Social Welfare also awards research scholarships for the students of Sanskrit pathashalas, scholarships for students studying Sanskrit in Higher Secondary Schools and Post-Matric Scholarships for collegiate and University students at all levels.
4. Grants have also been made available to institutions to provide incentive to Vedic Scholars and to preserve the tradition of Vedic Recitation.
5. An International Sanskrit Conference under the joint auspices of the Ministry of Education and Social Welfare and the Indian National Commission for cooperation with UNESCO has just been held from 26th March to 31st March, 1972, in which scholars from all over the world have participated and discussed the role of Sanskrit as a vehicle of international understanding and goodwill.
6. A Committee has also been recently set up for reporting on teaching of Sanskrit through the new language technique and on the preparation of teaching material for this purpose.
7. The measures taken so far have resulted in greater attention being paid to the teaching of Sanskrit and it is hoped that when the report of the Committee as mentioned above is available, certain development programmes for new methods of teaching Sanskrit could be implemented.

Family Planning Programme in U. P.

1792. SHRI NARSINGH NARAIN PANDEY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether a crash programme was started in February, 1972 by the Department of

Family Planning all over the State of Uttar Pradesh under the guidance of and aid by the Central Government ;

(b) if so, the amount spent on male and female operations ;

(c) whether the Central Government have received complaints of death at Gorakhpur after operations and if so, the action taken in this regard ; and

(d) the number of male and female operations ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) No. But a Mass Vasectomy Campaign was organised by the State of Uttar Pradesh in Gorakhpur Division during January—February, 1972 with financial assistance from the Central Government.

(b) The information has been called for from the State Government and will be furnished, as soon as available.

(c) Yes, the State Government are investigating the matter.

(d) During the Campaign in Gorakhpur Division 60,785 vasectomy (male) operations were performed. This campaign was organised only for vasectomy operations.

Accident between D.T.C. bus and I A F. truck on Delhi-Gurgaon Road

1793. SHRI AMAR NATH CHAWLA :
SHRI BIRENDRA SINGH RAO :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether an Indian Air Force Truck collided with a Delhi Transport Corporation bus in the morning of 6th March, 1972 on Delhi-Gurgaon Road as a result of which nine persons were killed and more than 20 injured ;

(b) whether the killed and injured persons include Indian Air Force personnel and members of the public ; if so, their particulars and whether the causes of the accident have been enquired into and the responsibility fixed ; and

(c) whether any compensation has been paid to the families of those who were killed and to the injured ; if so, the particulars thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Yes.

(b) Yes. A list showing the particulars of the killed and injured persons is laid on the Table of the House. [*Placed in Library. See No. LT—1627/72.*] A Court of Enquiry has been ordered by the Air Force to investigate the causes of the accident. The Delhi Police are also investigating the matter. The result of these enquiries is still awaited.

(c) No compensation has so far been paid.

Suspension of C P.W.D. Engineers

1794. SHRI S. D. SOMASUNDARAM :
SHRI THA KIRUTTINAN :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether some Engineers of the C.P.W.D. in charge of the defective lifts at Curzon Road Hostel, New Delhi have been suspended without even conducting a preliminary enquiry and giving them a chance to explain their position vis-a-vis the accident which led to the death of a lady ; and

(b) what are the responsibilities of the Junior Engineer, Assistant Engineer, Executive Engineer, Superintending Engineer, Chief Engineer and Engineer-in-Chief in such matters ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) The Superintending Engineer (Electrical) and the Executive Engineer (Electrical) concerned have been placed under suspension after preliminary investigation and giving them an opportunity to explain their case.

(b) A statement indicating broadly the duties and responsibilities of the officers of the C.P.W.D. is enclosed.